Notification of Ministry of Food and Civil Supplies

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): I lay on the Table: —

- (I)' A copy (in English and Hindi) of the Ministry of Food and Civil Supplies (Department of Civil Supplies) Notification S. O. No. 1035(E), dated the 13th December, 1989, publishing the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Fifth Amendment Order, 1989, under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-559/90]
- (II) A copy (in English and Hindi) of the Ministry of Food and Civil Supplies (Department of Food) Notification 47/E. P 16(2)/88, dated the 13th January, 1990, publishing the Food Corporation o£ India (Staff)' (100th Amendment) Regulations, 1990, under sub-section (5) of section 45 of the Food Corporations Act, 1964.

[Placed in library. See No. LT-410/90]

ANNOUNCEMENT RE. GOVERN-MENT BUSINESS FOR THE WEEK COMMENCING 26TH MARCH, 1990

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Mr. Chairman, Sir, with your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 26th March, 1990, will consist of: —

- (1) Further general discussion on the Railway Budget, 1990-91.
- (2) Further discussion on the Resolution regarding Railway Convention Committees Recommendations.
- (3) Consideration and return of the following Bills, as passed by Lok Sabha: —

- (a) **The** Appropriation (Railways) Bill, 1990.
- (b) The Appropriation (Railways) No. 2 Bill, 1990.
- (4) General discussion on General Budget 1990-91.
- (5) Consideration and return of the following Bills as passed by Lok Sabha: —
 - (a) The Appropriation (Vote on Account)' Bill, 1990.
 - (b) The Appropiration Bill, 1990.
- (6) Discussion on the Resolution seeking dispproval of the Code of Criminal Procedure (Amendment) Ordinance, 1990 and consideration and passing of the Bill in replacement thereof as passed by Lok Sabha.
- (7)' Consideration and passing of the Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990.

DEMAND FOR A STATEMENT ON NEPAL—Contd.

SHRI SUBRAMANIAN **SWAMY** (Uttar Pradesh): What about the statement on Nepal?

LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Sir, may I repeat what I have said earlier? A statement on Nepal will be made by my colleague some time next week.

TRIBUTES TO BHAGAT SINGH, RAJ GURU AND SUKHDEV

श्री सुरेन्द्रजीत सिंह ग्रह्मत्वास्या (बिहार): सभापति महोदय, ग्राज 59 वां साल है गहीद भगतिसह, राजगुरू ग्रीर सुखदेव की शहादत का । मैं ग्रापसे गुजारिश करूंगा कि भगतिसह, राजगुरु और सुखदेव के 59 वें शहीदी दिवस पर यह हाउस कम से कम संकल्प करे ग्रीर उन्हें श्रद्धांजिल ग्रिपत करे।

है कि वे बोलें।

mentation Committee of Mandal Commission Report

थीं सभापति : मैंने उन से कहा

MR. CHAIRMAN: I think the whole House pays its tributes, all of us, from the core of our hearts, pay our tributes to all those gallant people who sacrificed their all so that India could attain freedom.

We pay our heartfelt tributes to those great souls.

STRIKE BY C.G.H.S.EMPLOYEES!

श्री सैयद सिब्ते रखी (उत्तर प्रदेश): प्राइम मिनिस्टर साहब यहां पर हैं। मैं एक गंभीर समस्या की ग्रोर उनका ध्यान ग्राकर्षित कराना चाहुंगा । इसके कारण हेल्थ स्कीम के ग्रंदर करीब लाख पेशेंट सफर कर रहे हैं और सात हजार इम्पलाईज ग्राज ग्राल ग्रोवर इंडिया स्ट्राइक पर हैं । वे 7 मार्च से स्ट्राइक पर हैं और 250 डिस्पैंसरीज बंद पड़ी हुई हैं। सारे हेल्थ सेंटरस ग्रन-हाइजिनिक कडीशन में रह रहे हैं । डाक्टर्स वहां बैठ रहें हैं लेकिन सी जी एच ०एस० का कोई इम्पलाई नहीं बैठ रहा है।

श्री सभापति: प्रधान मंत्री को जवाब देने दीजिए ।

(व्यवधान)

SHRI RAOOF VALIULLAH (Gujarat). Sir, I support what he has said {Interruptions)....

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Sir, it is very important. The Prime Minister is present here. He must make a statement regarding the strike of the Delhi Health Service people.

MR. CHAIRMAN: He will be replying to the debate on the President's Address. He will cover everything in that

(Interruptions)

श्रीकपिल वर्सा (उत्तर प्रदेश) : पालियामेंट मैम्मेंर्ज को भी बड़ी तकलीफ हो रही है।

श्रीराम नरेश थादव (उत्तर देश): महोदय, प्रधान मंत्री जी म ₹ (स्यवधान) e af

BE. RESIGNATION BY SHRI DEVI LAL FROM THE CHAIRMANSHIP OF THE COMMITTEE ON IMPLE-MENTATION OF THE MANDAL

COMMISSION'S REPORT

श्री राम नरेश अस्त्र (उत्तर प्रदेश): महोदय, बहुत महत्वपूर्ण मुद्दा है । मंडल कमीशन की रिपोर्ट की लाग करने के लिए जो कमेटी बनी थी देवी लाल जी की ग्रध्यक्षता में, ग्राज देवी लाल जी ने इस्तीफा दे दिया है। किन परिस्थितियों में उन्होंने इस्तीफा दिया है जबकि उनकी ग्रध्यक्षता में कमेटी गठन की बात राष्ट्रपति के अभि-भाषण में भी कही गई है। मैं प्रधान मंत्री महोदय से जानना चाहता हूं कि किन परिस्थितियों में उन्होंने इस्तीफा दिया हैं (व्यवधान)

श्री विठठलराव माधवराव (महाराष्ट्र) : सभापति महोदय, जानता चाहते हैं कि मंडल सिफारिशों को लाग करने सरकार ने जो कमेटी बनाई थी उससे देवी लाल जी ने क्यों इस्तीफा दिया है (व्यवदान) उसके बारे में सरकार स्पष्टीकरण दे (दबबद्यान)

एक माननीय सदस्यः वहारजवशन के खिलाफ थे (क्यबद्धान)

श्रीसभापतिः श्रापकी बात प्रधान मंत्री जी ने सुन ली है कि ग्राप क्या कह रहे हैं। (व्यवधान) उन्होंने ग्रापकी बात सून ली है, यादव जी ने कह दिया, किस्सा खत्म (व्यवधान)

V. GOPALSAMY SHRI (Tamil Nadu): It is none of his business. He need not speak about it.

MR. CHAIRMAN: Please take your seat. You have talked about it and he has heard it. What is the use of shouting? Let him reply.